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CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD.

Registration(OA) no. 680 of 1986
Tarkeshwar Lall applicant.

Versus

Union of India and others Respondents.

Connected with

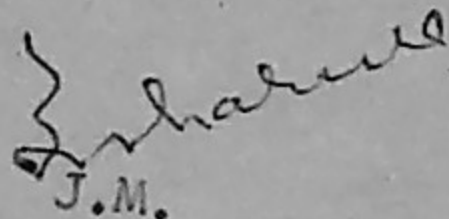
1. Registration (OA) no. 679 of 1986
2. Registration (OA) no. 681 of 1986

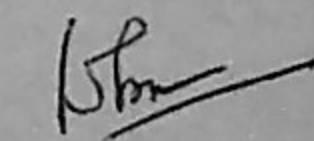
Hon'ble D.S.Misra, A.M.

Hon'ble G.S.Sharma, J.M.

(Delivered by Hon'ble DSMisra)

For orders see our order of date passed
in Registration(OA) no. 679 of 1986(S.P.Tripathi
Vs. Union of India and others).


J.M.


A.M.

JS/22.8.88